

**Summary of the combination (Under Regulation 13 (1B) of the Competition Commission of India (Procedure in regard to the transaction of business relating to combinations) Regulations, 2011)**

**A. Name of the Parties**

- (i) Marudhara Gramin Bank ("MGB")
- (ii) Mewar Aanchalik Gramin Bank("MAGB")

**B. Type of the Proposed Combination**

- (i) The present combination falls under Section 5 (c) of the Competition Act, 2002. The Combination relates to Marudhara Gramin Bank ("MGB") and Mewar Aanchalik Gramin Bank ("MAGB") sponsored by State Bank of Bikaner and Jaipur and ICICI Bank in the state of Rajasthan which have been now amalgamated into a single Regional Rural Bank which shall be called as Rajasthan Marudhara Gramin Bank ("RMGB") with its head office at Jodhpur under the sponsorship of State Bank of Bikaner and Jaipur vide The Gazette of India Notification dated 01.04.2014.

**C. Area of Activity of the Parties to the Proposed Combination**

Banking Services

**D. Relevant Market**

The relevant market in the present combination would be "Banking services in the state of Rajasthan".